

ELECTION MATTER
URGENT

F. No. C-50/26/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi – 110 001
Dated: 02nd October, 2020

To
The concerned Pr. Chief Commissioners / Pr. Directors General / Chief Commissioners
/ Pr. Directors General of Customs & Central Excise in CBIC.

Subject:- General Election to the State Legislative Assembly of Bihar and Bye-elections, 2020 – Virtual Briefing Meeting of Observers on 05.10.2020 – Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp.Obs./EEPS/2020 dated 02nd October, 2020 (copy enclosed) on the subject mentioned above.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned officers under your charge for strict compliance. They may be directed to attend the online virtual briefing meeting from 9.30 AM onwards on 05.10.2020 at the office of Chief Electoral Officer of the State/UTs where they are posted.

Yours faithfully,

Encl.: As above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel. 23095529/ Email: sa.ansari@nic.in

Copy to:-

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001, w.r.t. the Commission's letter referred above.


(S.A. Ansari)

Under Secretary to the Government of India